

परिवहन तथा संचार मंत्री (श्री एस० के० पाटिल) : (क) भेवड में कोई डाकघर नहीं है ।

(ख) यह मामला विचार में है ।

†[THE MINISTER OF TRANSPORT AND COMMUNICATIONS

(SHRI S. K. PATIL) : (a) There is no post office at Bhevad.

(b) The matter is under consideration.]

INCIDENCE OF SAVINGS IN RURAL AREAS COVERED BY DEVELOPMENT BLOCKS

\*278. SHRI MAHESWAR NAIK: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state:

(a) whether the proposal to conduct a survey of the incidence of savings in rural areas covered by the development blocks has been put through; and

(b) if so, in which of the States and blocks and with what results?

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA) : (a) No, Sir.

(b) Does not arise.

CENTRAL AID FOR REPAIRING IRRIGATION SOURCES DAMAGED DUE TO FLOOD IN ANDHRA PRADESH

\*279. SHRI V. VENKATARAMANA: "Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) what was the special financial aid asked for by the Government of Andhra Pradesh from the Central Government for repairing the irrigation sources damaged in Visakhapatnam and Srikakulam Districts during the floods of October, 1958;

(b) what other requests for aid were received from the Government of Andhra Pradesh in this regard; and

f [ ] English translation. 13

R.S.D.—3.

(c) what amounts have been sanctioned by the Government of India?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) to (c). The Financial assistance is given on the basis of actual expenditure. As the Andhra Pradesh Government have not yet furnished the required information, no assistance has so far been given to them.

A statement showing the estimated expenditure on the repair of damages caused by flood and the central assistance asked for is laid on the Table of the Sabha.

STATEMENT

*Estimated Expenditure under various heads in the districts of Visakhapatnam and Srikakulam.*

	Visakhapatnam	Srikakulam
	Rs.	Rs.
i. Amount involved for giving relief to persons for rehabilitation.	2,00,000	1,50,000
2. Minor Irrigation sources.	6,50,000	11,67,995
3. Major Irrigation Sources.	16,57,000	ir,8i,000
4. State Highways Roads.	1,17,000	2,85,000
5. Bridges.	—	7,05,000
6. National Highways Roads.	1,09,000	69,100
7. District Board Roads.	2,39,000	—

NOTE—Financial assistance from the Central Government was asked for at the rate of 50% in respect of items 1 to 6 and 374% in respect of item 7 according to the policy laid down for sharing the expenditure on gratuitous relief.

ESTABLISHMENT OF A DIVISIONAL HEAD-QUARTER AT WALTATRA

\*280. SHRI V. VENKATARAMANA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal under Government's consideration to

establish a Divisional headquarter 01 the South-Eastern Railway at Waltair; and

(b) if so, when it is going to be established?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) No.

(b) Does not arise.

**LAVATORIES IN FIRST CLASS RAILWAY COMPARTMENTS**

•281. SHRI KAILASH BIHARI LALL: Will the Minister 'of RAILWAYS be pleased to state:

(a) whether it is a fact that Government have decided to provide 50 per cent, of the first class railway compartments with squatting type plates in the lavatories and the other 50 per cent, with European type commodes;

(b) when the above decision was taken; and

(c) how many of the lavatories have been converted with squatting type plates within the last 3 years?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Yes.

(b) With effect from 1st April, 1955.

(c) 159 B.G. and 333 M.G. 1st Class and composite 1st class coaches have been built and put into service from 1st April, 1956 to 28th February, 1959 conforming to the revised standard of half the 1st class lavatories having squatting pans.

**TICKETLESS TRAVEL IN DELHI TRANSPORT UNDERTAKING BUSES**

•282. SHRI V. C. KESAVA RAO: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether there were any cases of ticketless travel in the Delhi Trans-

port Undertaking buses during the last year;

(b) if so, what is the number of such cases; and

(c) whether any mobile courts are functioning to deal with such cases?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI S. K. PATIL): (a) Yes.

(b) 347.

(c) Yes.

**MOKAMEH BRIDGE**

•283. SHRI S. C. DEB: Will the Minister of RAILWAYS be pleased to state the extent of the operational facility which will be afforded to the North Eastern Railway at Barauni for the speedy movement of train services of both goods and passenger traffic after the opening of the Mokameh Bridge over the Ganges?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): A statement is laid on the Table of the Sabha.

**STATEMENT**

*Operational facilities to be provided on the North Eastern Railway at Barauni for the movement of goods and passenger traffic*

After the opening of the Mokameh bridge over the Ganga, the following operational facilities will be provided on the North Eastern Railway at Barauni for the movement of goods and passenger traffic: —

(a) *Goods*.—Broad Gauge loaded wagons will be carried across the Ganga over the new bridge and the contents transhipped into metre gauge wagons in the new transhipment yard at Garhara. The capacity for movement across the river will increase from 125 B.G. wagons per day to 350 B.G. wagons per day.

(b) *Passenger*.—There will be a re-orientation of the passenger